

CENTRAL ADMINISTRATIVE TRIBUNAL, PRINCIPAL BENCH

O.A. No. 3132 of 1991

(12)

New Delhi this the 10th day of January, 1997

**HON'BLE MR. JUSTICE B.C. SAKSENA, ACTING CHAIRMAN  
HON'BLE MR. K. MUTHUKUMAR, MEMBER (A)**

Dr. Pabitra Paul  
S/o Shri P.K. Paul,  
R/o C-2/2251, Vasant Kunj,  
New Delhi-110 037. ....Applicant

None for the applicant.

Versus

1. Union of India  
through its Secretary,  
Ministry of Health,  
Government of India,  
New Delhi.
2. The Director General of Health Services,  
Nirman Bhawan,  
New Delhi.
3. The Medical Superintendent,  
Safdarjung Hospital,  
New Delhi.
4. The Director,  
Central Institute of Orthopaedics,  
Safdarjung Hospital,  
New Delhi-110 029. ....Respondents

None for the respondents.

ORDER (ORAL)

Hon'ble Mr. Justice B.C. Saksena, Acting Chairman

This O.A. has been coming up on regular board for final hearing since 8.1.1997. It came up yesterday also, but none appeared. Today also none appeared for the applicant. The O.A. is

for

.2.

(13)

accordingly dismissed for default and non-prosecution.

  
(K. MUTHUKUMAR)

MEMBER (A)

  
(B.C. SAKSENA)

ACTING CHAIRMAN

DBC